

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Appointment of Shri Jabran Ali S/o Late Shri Kifayat Hussain Yatoo (Ex Process Server) R/o- Sultanpora, Pattan on compassionate ground under Jammu & Kashmir Rehabilitation Assistance Scheme – 2022.

O R D E R

No: 1539 of 2025/Psy

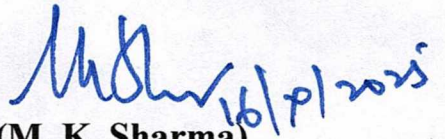
Dated: 16/10/2025

Sanction is hereby accorded to the temporary appointment of **Shri Jabran Ali S/o Late Shri Kifayat Hussain Yatoo (Ex Process Server) R/o- Sultanpora, Pattan District- Baramulla as Orderly in the Pay Level SL-1 (14800-47100), under Open Category** on compassionate grounds under and in terms of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022 and is posted as such in the District Cadre Baramulla, against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Baramulla within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment;*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.

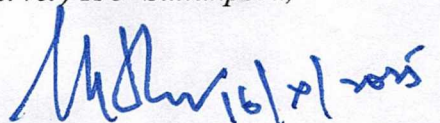

(M. K. Sharma)

**Principal Secretary to,
Hon'ble the Chief Justice**

No: 1392-1400/Psy-679 Dated: 16/10/2025

Copy to :

1. Registrar General, High Court of J&K and Ladakh for information.
2. Registrar Vigilance, High Court of J&K and Ladakh for information.
3. Registrar Rules, High Court of J&K and Ladakh for information.
4. Pr. District & Sessions Judge, Baramulla for information and n/a.
5. Director Finance, High Court of J&K and Ladakh for information.
6. CPC e-Court, High Court of J&K and Ladakh, for uploading on the High Court website.
7. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
8. Shri Jabran Ali S/o Late Shri Kifayat Hussain Yatoo (Ex Process Server) R/o- Sultanpora, Pattan for compliance.
9. Order Book.


**Principal Secretary to,
Hon'ble the Chief Justice**